

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-1956/2014
MA-2584/2016**

New Delhi this the 26th day of August, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Brahm Avtar Agrawal, Member (J)**

Shri Krishna Murari,
Age 52 years,
Senior Inspecting Officer,
S/o Sh. Vishnu Kumar,
Ministry of Food Processing,
Industries (MFPI),
Presently available at:-
Flat No. 1105, Vidhyanchal Tower,
Kaushambi, Ghaziabad-201010, U.P.
(By Advocate : Sh. Anil Singal)

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Applicant

Versus

1. Union of India,
Through Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan,
New Delhi.
2. Deputy/Joint Director,
Food Safety & Standard Authority of India
Unit No. 902, 9th Floor,
Hall mark Business Plaza,
Opposite Guru Nanak Hospital,
Bandra (East), Mumbai-400051.
3. Secretary,
Ministry of Food Processing Industries,
August Kranti Marg,
Panchsheel Bhawan,
Khel Gaon Road,
New Delhi 110049.
4. Assistant Director,
Food Safety & Standard Authority of India,
3rd Floor, FDA Bhawan,
Kotla Road, New Delhi 110002.
5. Chief Executive officer (CEO),
Food Safety & Standard Authority of India,
3rd Floor, FDA Bhawan,
Kotla Road, New Delhi 110002.
(By Advocate : Sh. Satish Kumar)

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Respondents

ORDER (ORAL)**Mr. Shekhar Agarwal, Member (A)****MA No. 2584/2016**

This MA has been filed by the applicant for withdrawing the OA No. 1956/2014. For the reasons stated therein, MA is allowed.

Accordingly, the OA is dismissed as withdrawn.

**(Brahm Avtar Agrawal)
Member (J)****(Shekhar Agarwal)
Member (A)**

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